

## HARYANA VIDHAN SABHA

### IX SESSION

#### **BULLETIN NO. 10**

**Thursday, the 20<sup>th</sup> March, 2008**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday, the 20<sup>th</sup> March, 2007 from 9.30 A.M. to 1.39 P.M.).

#### **I QUESTIONS**

(a) Starred:

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Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
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Un-starred: Nil.

#### **II CONSTITUTION OF A COMMITTEE OF THE HOUSE.**

On a suggestion made by the Irrigation Minister and supported by the Parliamentary Affairs Minister as also other Members of the House, the Speaker constituted the Committee of the House to inquire into the details of public properties/auctioned/allotted during the year 1999-2000 to 2004-2005, under the Chairmanship of Shri Phool Chand Mullana with the following members:-

1	Shri Phool Chand Mullana	Chairperson
2	Shri Karan Singh Dalal	Member
3	Smt. Sumita Singh	Member
4	Shri Om Parkash Chautala	Member
5	Shri Radhey Shyam Sharma	Member
6	Shri Tejender Pal Singh Mann	Member
7	Shri Naresh Malik	Member
8	Shri Ram Kishan Fauji	Member
9	I. G. Sher Singh	Member

#### **III NAMING OF MEMBERS.**

During the discussion on constitution of above said Committee, Shri Sahida Khan a member from the Indian National Lok Dal and other members of his party, started speaking without permission of the Speaker. Even they came to the well of the House and did not resume their seats inspite of having been repeatedly asked by the Speaker to do so. Thereafter, Shri Sahida Khan was named for his grossly disorderly conduct and asked him to withdraw from the House. The member withdrew from the House.

Thereafter, Shri Balwant Singh Sadhaura, a member of the above said party started speaking without permission and on being asked by the Speaker, did not

resume his seat. The Speaker repeatedly asked him to take his seat but he did not do so. Thereafter, the Speaker named Shri Balwant Singh Sadhaura for his grossly disorderly conduct and asked to withdraw from the House. The member withdrew from the House.

A little later, Dr. Sushil Indora, a member of the above said party started speaking without permission and on being asked by the Speaker, did not resume his seat. The Speaker repeatedly asked him to take his seat but he did not do so. Thereafter, the Speaker named Dr. Sushil Indora for his grossly disorderly conduct and asked him to withdraw from the House. The member withdrew from the House.

#### **IV REVOCATION OF DECISION NAMING THE MEMBERS**

Earlier Sarvshri Sita Ram and Ishwar Singh Palaka, members from the Indian National Lok Dal requested the Speaker to allow the members of the Indian National Lok Dal, who had earlier been named, to attend the sitting so that they could also take part in the deliberations of the House.

On a suggestion made by the Leader of the House and supported by the Parliamentary Affairs Minister, the Speaker, after taking the sense of the House, revoked his earlier decision of naming three members of the Indian National Lok Dal and allowed them to participate in the proceedings of the House.

(The members came to the House.)

#### **V NON-OFFICIAL RESOLUTION REGARDING DEMOTION OF THE COTTAGE INDUSTRIES, PARTICULARLY TRADITIONAL INDUSTRIES.**

At 11.08 A.M, Dr Sushil Indora, a member from the Opposition Benches moved the following resolution-

“This House expresses its great concern over the continuous demotion of the cottage industries, particularly traditional industries in the State as the cottage industry is only capable to provide employment to the skilled and unskilled labourer class of the rural areas of the State.”

and spoke for 54 minutes.

Sarvshri Shadi Lal Batra, Shiv Shankar Bhardwaj and Ramesh Kumar Gupta, members from the Treasury Benches spoke for 15, 9 and 3 minutes respectively.

Sarvshri Naresh Malik and Ram Kumar Gautam, members from the Bhartiya Janata Party, spoke for 2 and 12 minutes respectively.

Sarvshri Naresh Kumar Pardhan and Tejender Pal Singh Mann, independent members, spoke for 6 minutes each respectively.

Shri Sukhbir Singh, member from the Nationalist Congress Party, spoke for 9 minutes.

The Power Minister spoke for 32 minutes.

Dr. Sushil Indora, the mover of the resolution, by way of reply, spoke for 2 minutes.

The motion was put and lost.

**VI EXTENSION OF SITTING.**

The Speaker, with the sense of the House, extended the time of the sitting at 1.29 P.M. for 10 minutes.

Shri Anand Singh Dangi, member from the Panel of Chairpersons occupied the Chair from 11.15 A.M. to 12.20 P.M.

The Sabha then adjourned till 2.00 P.M. on Monday, the 24<sup>th</sup> March, 2008.

**. CHANDIGARH**  
**The 20<sup>th</sup> March, 2008.**

**SUMIT KUMAR**  
**SECRETARY.**